

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT CAMP : GWALIOR

Original Application No. 774 of 2002

Gwalior; this the 16th day of July, 2003

Hon'ble Shri Kuldip Singh - Judicial Member  
Hon'ble Shri Anand Kumar Bhatt - Administrative Member

Shri J.C.Vittolia S/o Shri Kalvan Singh  
Vittolia, Retired Asstt.Engineer(Electrical)  
R/o 470 Bhim Nagar,Gandhi Road,Morar,Gwalior - Applicant

(By Advocate - None)

Versus

1. Union of India through the Secretary, Ministry of Urban Dev. & Poverty Alleviation, Nirman Bhawan, New Delhi.
2. The Director General of Works, C.P.W.D. (ECIII), 1st Floor, Nirman Bhawan, New Delhi.
3. Chief Engineer (Elec.) (Western Zone), C.P.W.D., New C.G.O. Complex, 14th floor, 48 V.T.Road, New Marine Line, Mumbai-20.
4. The Executive Engineer (Elect.) Gwalior Central Electrical Division, C.P.W.D., 35 City Centre, Gwalior.

(By Advocate - Shri Vinod Kumar Sharma)

O R D E R (Oral)

By Kuldip Singh, Judicial Member -

The learned counsel of the respondents submits that the grievance of the applicant has been met as relief sought by the applicant has been allowed and payment has also been made. He has placed on record the order dated 24th April, 2003 by which the relief has been granted to the applicant. In view of this, the OA has become infructuous and is accordingly disposed of. No costs.

*Anand Kumar Bhatt*  
(Anand Kumar Bhatt)  
Administrative Member

*Kuldip Singh*  
(Kuldip Singh)  
Judicial Member

rkv.